plan to be implemented by the urban local bodies and private sector participation in providing basic services such as water supply, solid waste management, parks and garden, public conveniences, roads and flyovers; and

(c) the other steps Government proposes to take in improving the housing shortage?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) A Technical Group on Estimation of Urban Housing Shortage was constituted by the Central Government. The Group estimated a housing shortage of 24.71 million dwelling units at the end of the Tenth Five Year Plan. The Technical Group has estimated the total Housing shortage during the entire Eleventh Five Year Plan as 26.53 million dwelling units.

(b) The Government has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to assist cities and towns in taking up housing and infrastructural facilities for the urban poor in 63 cities in the country under the Basic Services to the Urban Poor (BSUP) Programme. Other cities/towns are covered under Integrated Housing and Slum Development Programme (IHSDP). Both BSUP and IHSDP are under implementation since December, 2005. On completion of the Mission period of seven year, it is expected that all urban poor will be able to have access to a basic level of urban services. Provision of basic services to urban poor including security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery of other already existing universal services of the Government for education, health and social security is a mandatory reform under BSUP and IHSDP schemes. Public Private Partnership is also a recognized optional reform under these schemes.

(c) Apart from schemes of BSUP and IHSDP under JNNURM, an amount of Rs. 30 crores has been allocated in the budget for 2007-08 for an interest subsidy scheme for provision of housing to the Economically Weaker Sections (EWS)/Low Income Group (LIG) of the society.

Proposal under JNNURM for Orissa

1856. SHRI BHAGIRATHI MAJHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether her Ministry has sanctioned any proposal under the components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for Orissa;

(b) if so, the number of projects that have been sanctioned and the total value of each project under the same; and

(c) if not, the reasons for not sanctioning any proposal for such an economically backward State like Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Yes, Sir. The details of projects approved under Basic Services to the Urban Poor (BSUP) component of JNNURM are enclosed as statement. (See below).

(c) Does not arise in view of (a) and (b) above.

nen Answer	<i>510</i> [K		1	Unsi
Status as on 24.10.2007 (Rs. in crores)	Total ACA Released by M/o Finance	0.00	0.00	0.0 0
	Total Ist Install- Total ACA State ment Released Share (25% of by M/o oved Central Finance Share)	0.32	0.34	0.66
	Total State Share Approved	0.48	0.56	1.04
	Total Central State Share Approved	1.27	1.35	2.62
	Total No. of Dwelling Units Approved (In-siut+ Relocation+ Upgradation)	99		133
	Total No. of DUs approved for up- gradation	0	0	0
	Total No. of DUs approved under Relocation)	0	0	0
JNNURM	Total No. Total No. of new of DUs Dwelling approved Units under Approved (Relocation) (In-situ)	8	£	133
	Total Project Cost Approved	1.74	1.92	3.66
	Number of Projects Approved	BSUP Scheme for Mattitota & Mishranolia Sahi Slums at Puri Orissa.	BSUP Scheme for Nayapalli Sabarsahi Slum at Bhubaneshwar	2
	Number of Mission Cities	Puri	Bhubaneshwar	2
JNNURMBasic Serv Total Project Approved	Name of the State/UT	Orissa	Orissa	TOTAL:
<u></u> т	No.		7	

Statement

Details of Projects approved under BSUP component at JNNURM

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